

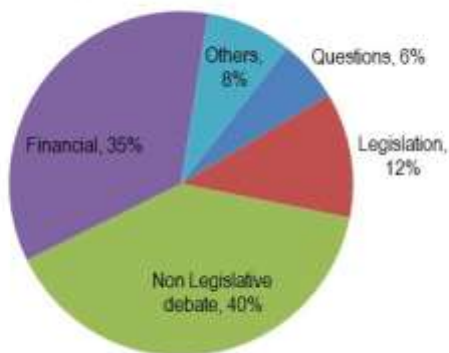
Plan vs. Performance

Budget Session: January 31 – February 13, 2019

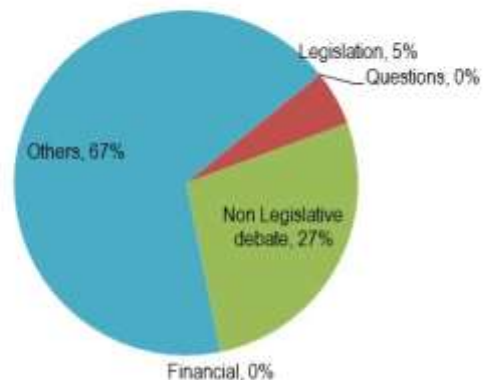
This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2019.

	Plan	Actual
No. of Sittings (Lok Sabha)	10	10
No. of Sittings (Rajya Sabha)	10	10
No. of Bills for passage		
- Finance and Appropriation Bills	1	3
- Other Bills	45	1
No. of Bills for introduction		
- Finance and Appropriation Bills	1	3
- Other Bills	10	6

Break-up of Productive Time in Lok Sabha



Break-up of Productive Time in Rajya Sabha



The Lok Sabha adjourned *sine die* on February 13, 2019. Lok Sabha discussed the Interim Budget and Motion of Thanks to the President’s Address. Both Houses adjourned their proceedings several times due to continuous disruptions on the issues related to Rafale deal and CBI action in West Bengal.

6 legislative Bills were introduced and one was passed other than the Finance Bill and two Appropriation Bills to approve the demands for grants. Lok Sabha worked for 77% of the scheduled hours and Rajya Sabha for 7%.

Bills listed for passage

Short Title	Lok Sabha	Rajya Sabha
Education		
The National Institute of Design Amendment Bill, 2018		
The Central University (Amendment) Bill, 2018		
Security / Law / Strategic Affairs/ Social Justice		
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019		

Short Title	Lok Sabha	Rajya Sabha
The Protection of Children From Sexual Offences (Amendment) Bill, 2019		
The Trade Unions (Amendment) Bill, 2019		
The Aadhaar and Other Laws (Amendment) Bill, 2018	Passed on 4 Jan 2019	
The Muslim Women (Protection of Rights on Marriage) Bill, 2018 – To replace an Ordinance	Passed on 27 Dec 2018	
The Personal Laws (Amendment) Bill, 2018	Passed on 7 Jan 2019	Passed on 13 Feb 2019
The Protection of Human Rights (Amendment) Bill, 2018		
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018		
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	Passed on 26 Jul 2018	
The Arbitration and Conciliation (Amendment) Bill, 2018	Passed Sabha on 10 Aug 2018	
The New Delhi International Arbitration Centre Bill, 2018	Passed on 4 Jan 2019	
The Representation of the People (Amendment) Bill, 2017	Passed on 9 Aug 2018	
The Transgender Persons (Protection of Rights) Bill, 2016	Passed on 17 Dec 2018	
The Citizenship (Amendment) Bill, 2016	Passed on 8 Jan 2019	
The Whistle Blowers Protection (Amendment) Bill, 2015	Passed on 13 May 2015	
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014		
Finance		
The Companies (Amendment) Bill, 2018 – To replace an Ordinance	Passed on 4 Jan 2019	
Health		
The Indian Medical Council (Amendment) Bill, 2018 – To replace an Ordinance	Passed on 31 Dec 2018	
The National Medical Commission Bill, 2017		
The Dentists (Amendment) Bill, 2017		
The Surrogacy (Regulation) Bill, 2016	Passed on 19 Dec 2018	
Consumer Affairs, Food and Public Distribution		
The Consumer Protection Bill, 2018	Passed on 20 Dec 2018	
Shipping/ Transport/ Civil Aviation		
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018		
The Major Port Authorities Bill, 2016		
The Motor Vehicles (Amendment) Bill, 2016	Passed on 10 Apr 2017	
Science and Technology		
The DNA Technology (Use and Application) Regulation Bill, 2018	Passed on 8 Jan 2019	
Micro, Small and Medium Enterprises		
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018		
The Factories (Amendment) Bill, 2016	Passed on 10 Aug 2016	
Urban Development		
The Jallianwala Bagh National Memorial (Amendment) Bill, 2018	Passed on 13 Feb 2019	
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017	Passed on 2 Jan 2018	
Urban Development		
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017		

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for introduction and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Finance Bill, 2019	Introduced on 1 Feb 2019 Passed on 12 Feb 2019	Passed on 13 Feb 2019
The Indian Stamp (Amendment) Bill, 2019		
Health and Education		
The National Commission for Yoga and Naturopathy Bill, 2019		
The Pharmacy Council of Indian Medicine and Homoeopathy Bill, 2019		
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019		Introduced on 13 Feb 2019
The National Council of Educational Research and Training Bill, 2019		
Home Affairs		
The Unlawful Activities (Prevention) Amendment Bill, 2019		
The National Investigation Agency (Amendment) Bill, 2019		
Science and Technology		
The Information Technology (Amendment) Bill, 2019		
Civil Aviation		
The Aircraft (Amendment) Bill 2019		
Culture		
The Cinematograph (Amendment) Bill, 2019		Introduced on 12 Feb 2019

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

Bill not listed for consideration and passage but considered and passed

Short Title	Lok Sabha	Rajya Sabha
The Banning of Unregulated Deposit Schemes Bill, 2018	Passed on 13 Feb 2019	

Note: Blank cell indicates that the Bill was not passed by that House.

Bills not listed for introduction but introduced

Short Title	Lok Sabha	Rajya Sabha
The International Financial Services Centres Authority Bill, 2019		Introduced on 12 Feb 2019
The Registration of Marriage of Non-Resident Indian Bill, 2019		Introduced on 11 Feb 2019
The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019		Introduced on 11 Feb 2019 Passed on 13 Feb 2019
The Constitution (125th Amendment) Bill, 2019		Introduced on 6 Feb 2019
*#The Appropriation (Vote on Account) Bill, 2019	Introduced on 11 Feb 2019 Passed on 11 Feb 2019	Passed on 13 Feb 2019
*#The Appropriation Bill, 2019	Introduced on 11 Feb 2019 Passed on 11 Feb 2019	Passed on 13 Feb 2019

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